

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)  
APPEAL NO. 152 OF 2015  
APPEAL NO. 241 OF 2017 & APPEAL NO. 05 OF 2018**

**Dated: 18<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Punjab State Transmission Corporation Ltd. .... Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Shubham Arya  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Sakesh Kumar  
Ms. Gitanjali N. Sharma for R-1 in  
A.Nos.152 of 2015 & 241 of 2017  
  
Ms. Anna Malhotra  
Mr. Sansar Kumar for R-1 in  
A.No. 05 of 2018

**ORDER**

Written submissions as well as convenience files are permitted to be filed with the Registry.

List the matter for hearing on **18.11.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/pk*